

HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

9 August, 2022

Total Question - 20

Problem of Illegal Colonies

*21 Sh. RAM KUMAR GAUTAM (Narnaund):

Will the **Urban Local Bodies Minister** be pleased to state that:- Will the Urban Local Bodies Minister be pleased to state the time by which the problem of illegal colonies in the Municipal areas of State are likely to be resolved ?

Compensation of Land Acquired

*22 Sh. SATYA PRAKASH (Pataudi):

Will the **Revenue and Disaster Management Minister** be pleased to state that:-:-

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to release the 1810 Acre land of Kasan and other villages in District Gurugram or to give best compensation to the farmers for their acquired land; and

b) the policy of the Government for the rehabilitation of farmers whose land has been acquired ?

To Shift the Hospital

***23 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the **Health Minister** be pleased to state that:- Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to shift the Civil Hospital of Kalka due to shortage of space and congestion at the present site of the hospital; if so, the time by which the abovesaid Civil Hospital is likely to be shifted to some other place/site having ample space ?

Details Regarding Vigilance Inquiry

***24 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the **Urban Local Bodies Minister** be pleased to state that:- :-

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the Inquiry Officer, State Vigilance Bureau, Faridabad, vide his letter no. 1210 dated 27.07.2020 asked the Commissioner, Municipal Corporation, Faridabad to provide documents related to Inquiry No. 05 dated 26.04.2019;

b) whether the abovesaid documents have been provided by the Municipal Corporation; if so, the time when the documents were provided; if not, the time when the letter was again written to provide the said documents;

c) whether it is also a fact that the abovesaid matter had come up in the meeting of the Committee on Local Bodies and Panchayati Raj Institutions of the Haryana Legislative Assembly in which the Government has accepted that the scope and specification have been changed after issuing tender and now at this stage it cannot be regularized at the Government level; and

d) the action taken by the Government on the officers who have changed the scope and specification of the said tender togetherwith the name of person who gave the order to change the said scope and specification ?

To Upgrade the Regional Centre as a University

***25 Sh. LAXMAN SINGH YADAV (Kosli):**

Will the **Education Minister** be pleased to state that:- :-

Will the Education Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to upgrade the regional centre of Bhagat Phool Singh University running at Village Lulla Ahir in Kosli Assembly Constituency as University or to attach it with the regional centre of the Indira Gandhi University Mirpur; and

b) if so, the details thereof togetherwith the action taken by the Government in the said matter so far ?

To Construct PWD Rest House

***26 Rao DAN SINGH (Mahendragarh):**

Will the **Public Work (B&R) Minister** be pleased to state that:- :-

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct PWD rest house in village Paiga of district Mahendragarh; and

b) if so, the time by which said rest house is likely to be constructed/completed togetherwith the details thereof ?

To Restrict the Movements of Over Loaded Vehicles

***27 Smt. RENU BALA (Sadhaura):**

Will the **Transport Minister** be pleased to state that:- Will the Transport Minister be pleased to state the reasons for which the Government has not been able to restrict the movements of overloaded vehicles in State ?

Details of Benefits Provided to Scheduled Castes Farmers

***28 Sh. JAGDISH NAYAR (Hodal):**

Will the **Agriculture and Farmer Welfare Minister** be pleased to state that:- Will the Agriculture and Farmers Welfare Minister be pleased to state the number of farmers belonging to the scheduled castes who have been benefitted from the schemes of Government in State during the year 2021-22 togetherwith the details of benefits provided to the abovesaid farmers ?

Income Limit for Old age Pension

*29 Sh. VARUN CHAUDHRY (Mullana):

Will the **Minister of State for Social Justice and Empowerment** be pleased to state that:- Will the Minister of State for Social Justice & Empowerment be pleased to state the time since when the income limit for old age pension was last reviewed by the Government togetherwith the reasons for delay in registration of new pensioners ?

Details of the Mines

*30 Dr. ABHE SINGH YADAV (Nangal Chaudhry):

Will the **Mines & Geology Minister** be pleased to state that:-:-

Will the Mines and Geology Minister be pleased to state:-

- a) the depth of the mines in plot no. 1,2 & 3 of village Bakhrija in Nangal Chaudhary Assembly Constituency;
- b) whether the depth of abovesaid mines has gone below the water table in some plots;
- c) whether it is the violation of environment parameters affecting the groundwater balance in this already dry zone area;
- d) whether the mining in abovesaid mines has been operated as per the mining plan approved by the department; and
- e) the periodical inspection reports of the mining officers pertaining to the abovesaid mines for the last two years ?

To Repair the Road

*31 Sh. GHANSHYAM DASS (Yamunanagar):

Will the **Public Work (B&R) Minister** be pleased to state that:-:-

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the road from Yamuna Nagar to Radaur is badly damaged; and

b) if so, the time by which the abovesaid road is likely to be repaired togetherwith the details thereof ?

Total Number of Schools in the State

***32 Sh. BALRAJ KUNDU (Mehem):**

Will the **Education Minister** be pleased to state that:- :-

Will the Education Minister be pleased to state:-

a) the total number of Primary, High, Senior Secondary Schools in State; and

b) whether the Government has any such information regarding Government Schools which have been closed in State in the last eight years togetherwith the total number of posts of teachers lying vacant ?

Functioning of E.P.D.S Website

***33 Sh. SURENDER PANWAR (Sonipat):**

Will the **Food, Civil Supplies & Consumer Affairs Minister** be pleased to state that:- :-

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the E.P.D.S website for applying new ration cards is lying non-functional since February, 2021; if so, the reasons thereof; and

b) the time by which it is likely to be made functional ?

To Construct the Four Lane Road

***34 Sh. VINOD BHAYANA (Hansi):**

Will the **Public Work (B&R) Minister** be pleased to state that:- :-

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the four lane road from Hansi to Kaithal; and

b) if so, the time by which it is likely to be constructed ?

To Metal the Unmetalled Passage

*35 Sh. INDU RAJ (Baroda):

Will the **Public Work (B&R) Minister** be pleased to state that:- :-

Will the Deputy Chief Minister be pleased to state:-

whether it is a fact that the passage from village Siwanka to Ahmadpur Majra is unmetalled; if so, the steps taken by the Government to metal the said passage togetherwith the time by which the abovesaid passage is likely to be metalled ?

To Construct Community Centre

*36 Smt. SHALLEY CHAUDHRY (Nariangarh):

Will the **Development and Panchayats Minister** be pleased to state that:- :-

Will the Development & Panchayats Minister be pleased to state:-

a) whether it is a fact that there is no community centre for scheduled castes in any of the village of Naraingarh Assembly Constituency for organizing their religious programmes; and

b) if so, whether there is any proposal under consideration of the Government to construct community centre for scheduled castes in the abovesaid villages togetherwith the details thereof ?

Total Number of Registered Laborers

*37 Sh. RAM KUMAR (Indri):

Will the **Minister of State for Labour & Employment** be pleased to state that:-

Will the Minister of State for Labour and Employment be pleased to state the block wise number of registered laborers in district Karnal as on date ?

To Plant Trees in Reserve Forest

*38 Sh. SITA RAM YADAV (Ateli):

Will the **Forest Minister** be pleased to state that:- :-

Will the Forest Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to plant Peepal, Neem, Kikar, Sisam, Banyan and other trees in place of the dried trees of Acacia Tortilis and Muscat planted in the reserved forest of village Kanti; and

b) if so, the time by which the said trees are likely to be planted togetherwith the details thereof ?

To Construct the Building of Girls College

***39 Sh. SUBHASH GANGOLI (Safidon):**

Will the **Education Minister** be pleased to state that:- :-

Will the Education Minister be pleased to state:-

a) whether it is a fact that the classes of Girls College of Pillukhera are being run in the building of Government School; and

b) the present status of construction work of building of Girls College, Pillukhera togetherwith the time by which the classes of abovesaid Girls College are likely to be started in new building of the College ?

To Check Accumulation of Water

***40 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the **Public Health Engineering Minister** be pleased to state that:- :-

Will the Chief Minister be pleased to state:-

a) the total area of land related to Public Health Engineering Department in the pond namely Rahad Wala situated on Gohana road opposite T.B. Hospital and behind Krishna Colony, Mahavir Colony and Gurunanak Pura togetherwith the time when it was acquired and possessed by the Government alongwith the possessor of the said land at present;

b) the purpose for which the said land is being utilized by the Public Health Engineering Department togetherwith the details thereof;

c) whether it is a fact that the water upto four feet had been accumulated on the abovesaid colonies on dated 30 June; if so, the steps taken or likely to be taken by the Government to check accumulation of water in the said colonies

during rainy season togetherwith the details thereof ?

Chandigarh.

Dated: The 9th August, 2022.

R.K. Nandal,
Secretary.